
State Of U.P. Vs Presiding Officer Labour Court U.P And Another

Writ-C No. 25182 Of 2016

Court: Allahabad High Court

Date of Decision: May 2, 2023

Acts Referred:

U.P. Industrial Disputes Act, 1947 " Section 6N#Representation of the People Act, 1950 " Section 159#Evidence Act, 1872 " Section 114#Industrial Disputes Act, 1947 " Section 2(j), 25F

Hon'ble Judges: Kshitij Shailendra, J

Bench: Single Bench

Advocate: S.M. Iqbal Hasan, Bhupendra Nath Singh, Devendra Nath Singh, Dharmendra Kumar Srivastava, Hari Prakash Mishra

Final Decision: Dismissed

Judgement